

ITEM NO.4

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32118/2011

(From the judgement and order dated 30/08/2011 in WP No.254/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S ANSAL PROPERTIES & INFRAS.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for stay, permission to file synopsis and list of dates, permission to file additional documents, exemption from filing O.T. and prayer for interim relief and office report)

WITH SLP(C) NO. 245 of 2012

(With appln.(s) for impleadment, permission to file additional documents, permission to file lengthy list of dates and prayer for interim relief and office report)

SLP(C) NO. 34058 of 2013

(With office report)

Date: 07/04/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. S.M.A. Kazmi, Sr. Adv.
 Ms. Mukti Chaudhry, Adv.
 Mr. Sahil Chopra, Adv.
 Mr. Utkarsh Sharma, Adv.
 Mr. Pankah Tiwary, Adv.

 Mr. Kavin Gulati, Sr. Adv.
 Ms. Anjali Vohra, Adv.
 Ms. Priya Deep, Adv.
 Mr. Umesh Kumar Khaitan, Adv.

 Mr. Praveen Kumar, Adv.

For Respondent(s) Mr. H.P. Raval, Sr. Adv.s
 Mr. Sudhir Kulshreshtha, Adv.

 Mr. Pradeep Misra, Adv.

 Mr. Vinay Garg, Adv.

 Ms. Reena Singh, AAG
 Mr. Devesh Kumar, Adv.

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Mr. Saurabh Kumar, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr. P.N. Misra, Sr. Adv.

Mr. Raman Yadav, Adv.

Mr. Abhishth Kumar, Adv.

Ms. Sujeeta Srivastava, Adv.

Ms. Pooja Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

List for final hearing on a Non-Miscellaneous
Day.

(O.P. SHARMA)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER